

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16747/2023

(Arising out of impugned final judgment and order dated 25-04-2023 in SA No. 795/2011 passed by the High Court Of Judicature At Allahabad)

ONKAR PRASAD (DECEASED) THROUGH LRS & ORS.

Petitioner(s)

VERSUS

SHANTI SWAROOP (DECEASED) THROUGH LRS

Respondent(s)

Date : 27-02-2024 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Vardhman Kaushik , AOR

For Respondent(s)

Mr. Kaushal Yadav, AOR

UPON being mentioned, the Court made the following  
O R D E R

The matter should not be deleted from the notified date i.e. 8.4.2024.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)